

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 11th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 214/2017 (M.A. No. 392/2017) (I.A. No. 384/2014) (Appeal (Civil) No. 34789/2013)	We The People, Th. Gen. Secretary Vs. Union of India & Ors.	Mr. Prince Lenin, Applicant in person Mr. Abhishek Choudhary, Adv. for R-9 Dr. Abhishek Atrey, Adv. for MoEF Dr. Vijendra Mahndiyan, Adv. for UP Mr. Mukesh Kumar Verma, Adv. Mr. Prashant S. Kenjale, Adv.
2.	Original Application No. 463/2017 (Earlier O.A.No.385/2015)	Ram Shankar Vs. Union of India & Ors.	Mr. Avneesh Arputham & Mr. Ram Sankar, Advs. for Applicant Ms. Deep Shikha Bharti, Adv. for R-1 Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG for State of UK
3.	Original Application No. 39/2018 (Earlier O.A.No.337/2016)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Utkarsh Sharma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Ms. Priyanka Swami, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani Advs. Mr. B. V. Niren, Adv. Ms. Deep Shikha Bharti, Adv. Mr. A. R. Takkar, Adv.
4.	Original Application No. 125/2018 (M.A. No.334/2018 & M.A. No.793/2018) (Earlier O. A. No. 163/2017 (WZ))	Arvind Pundalik Mhatre Vs. Ministry of Environment and Forest & Climate Change & Ors.	Dr. Sudhakar E. Avhad & Mr. Chetan R. Nagare, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. G. Singh, Adv. for State of Bihar Mr. Rudreshwar Singh, Adv. for BSPCB Mr. D. M. Shete, Adv. for R-10 & 12 Mr. Mukesh Verma, Adv. for MPPCB Mr. Amit Kumar, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Saurabh Kulkarni, Adv. Mr. Lalit Mohan, Adv. Mr. Guruprasad Pal, Adv. Ms. Shyamali Gadre, Adv. for MIDC

FOR ADMISSION			
5.	Appeal No. 110/2018	M/s Rainbow Industries Vs. State of Andhra Pradesh & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
6.	Appeal No. 111/2018 (M.A. No. 1016/2018)	M/s Vivin Drugs & Pharmaceuticals Ltd. Vs. Union of India & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
7.	Original Application No. 392/2018	Biplab Kumar Chowdhury Vs. State of Uttar Pradesh & Ors.	Mr. Subhasish Bhowmick, Adv. for Applicant
8.	Original Application No. 432/2018 (M.A. No. 1010/2018)	Jindal Public School Vs. Govt. of N.C.T. of Delhi & Ors.	Mr. Prag Chawla & Mr. Sudeep Sudan, Adv. for Applicant
9.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
FOR HEARING			
10.	Original Application No. 58/2013 (M.A. No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
11.	Original Application No. 116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
12.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
13.	M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF

14.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
15.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms.Anu Tyagi, Adv. for State of Jharkhand Mr.Devraj Ashok, Adv. for State of Karnataka
16.	Original Application No.111/2014 (M.A.No.322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr.Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv.for State of Karnataka Mr. Shiv Mangal Sharma, AAG
17.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
18.	Original Application No. 147/2014 (M.A No. 436/2015)	Legal Aid Committee, NGT Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 Mr. Balendu Shekar, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R – 5 Dr. Sandeep Singh, Adv. for State of UP Ms. Priyanka Swami, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. D. N. Goburdhan, Adv. for R-7 Mr. Mahesh Dutt Tripathi, Adv. for DCB Ms. Alpna Poddar, Adv. for CPCB Mr. Ajay Marwah, Adv. for State of HP

19.	Original Application No. 525/2014	Ganga Action Parivar Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. B. Yadav, AG for R-5 to 8 Mr. Mukul Singh, Adv. for R-9 Mr. A. K. Prasad, Adv. for R-10 to 15 Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA Mr. Jai A. Dehadrai, Adv.
20.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Amit Tiwari, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
21.	Original Application No. 531/2016 (M.A. No. 1017/2016 & M.A. No. 1081/2017)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaul Singh, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
22.	Original Application No. 64/2016 (M.A. No. 1024/2017)	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. S. K. Bhattacharya, Adv. Mr. Saran Suri & Mr. Roshan Kumar, Advs.
23.	Original Application No. 473/2016	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Ms. Priyanka Swami, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.
24.	Original Application No. 451/2016	Selaqui International School Vs. Union of India & Ors.	Ms. Bansuri Swaraj & Mr. Siddhesh Kotwal, Advs. for Applicant Mr. Ayush Negi, Adv. for R-1 Mr. Mukesh Verma, Adv. for R-3 Mr. Vinay Garg, Adv. for R-4 Mr. Gaurav Kumar Bansal, Adv. for R-5 Mr. Sanjay Upadhyay & Mr. Upama Bhattacharjee, Advs. for R-6 Mr. Sidharth Batra, Adv. for R-7, 9-11, 14, 15 & 17

			Mr. Sidharth Joshi, Adv. for R-12 & 13 Mr. Nakul Sachdeva, Adv. for R-16 Mr. Rajkumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka Ms. Pragya Garg, Adv. for R-18 Mr. Prashant Manchanda, Adv. for R-19 Ms. Pragya Ohri, Adv. for R-20 & 22
25.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018 & M.A. No. 937/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv.
26.	Original Application No. 626/2016 (M.A. No. 1203/2016 & M.A. No. 404/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
27.	Original Application No. 02/2017 (M.A. No. 1021/2018) (Earlier O.A.No.487/2014)	Madan Lal Vs. UOI & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Ajay Kumar Marwah, Adv. for State of HP & HPPCB Ms. Seema Rawal Issar, Adv. for R-8 Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. for R-9 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Mishra, Adv. Mr. Rahul Verma, AAG for State of UK Ms. Priyanka Swami, Adv. for Ghaziabad NN Mr. S. A. Zaidi, Adv. Ms. Savitri Pandey, Adv.
28.	Original Application No. 81/2017 (M.A. No. 1225/2017)	Anil Nishani Vs. Union of India & Ors.	Mr. Anil V. Katarki, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Amith J. & Mr. H. Chandrashekhar, Adv. for R-12

29.	Original Application No. 82/2017 (Earlier O.A.No.667/2016)	Elephant Energy Private Limited Vs. Municipal Corporation Shimla	Mr. Chetanya Singh, Adv. for Applicant Mr. Ajay Marwah, Adv. for State of HP & HPPCB Ms. Seema Sharma, DAG Mr. Divya Prakash Pande, Adv. for MoEF Mr. Sharan Thakur, Adv. Mr. Anip Shachthey, Adv. Mr. T. S. Chauhan, Adv.
30.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3
31.	Appeal No. 29/2018 (M.A. No. 296/2018) (Earlier Appeal No. 111/2017 (WZ))	Benaulim Civic & Social Forum Vs. Triumph Realty Pvt. Ltd. & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Advs. for Applicant in M.A. Mr. Anubhav Anand Aron, Adv.

NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2

(IN COURT NO. 2)

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
32.	Appeal No. 81/2018 (Earlier Appeal No. 84/2017 (SZ))	M/s. Emmenar Pharma (P) Ltd. Vs. The Govt. of India & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
33.	Original Application No. 379/2018 (Earlier O.A.No. 250/2017 (SZ))	M/s. Emmenar Pharma (P) Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
AFTER NOTICE			
34.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs for Applicant Ms. Vanita Bhargava, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. A. K. Prasad, Adv.
35.	Appeal No. 83/2018 (M.A. No. 904/2018 & M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG for State of Haryana
36.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB

37.	Original Application No. 343/2018	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P.
38.	Original Application No. 366/2018	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Shaurya Sahay, Adv. for R-1
39.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Ravinder K. Gupta, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for NBA Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9
40.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3
FOR COMPLETION OF PLEADINGS			
41.	Original Application No. 413/2017	Poonam Gehlot Vs. State of HP & Ors.	Mr. Abhimanyu Rathore, Adv. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Rajkumar, Adv. for CPCB
42.	Appeal No. 25/2018 (M.A. No. 281/2018)	M/s Pankaj Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant Mr. Rakesh Mahajan, Adv. Ms. Shashi Juneja, Adv. Mr. Hemant Shrivastava, Adv.
43.	Appeal No. 26/2018 (M.A. No. 282/2018)	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
44.	Appeal No. 28/2018	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
45.	Appeal No. 27/2018	M/s Chapar Bhanpuri Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
46.	Appeal No. 31/2018 (M.A. No. 310/2018)	M/s Neha Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
47.	Appeal No. 34/2018 (M.A. No. 361/2018)	Nand Kumar Khumbhakar Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Rakesh Mahajan, Adv.
48.	Appeal No. 35/2018 (M.A. No. 362/2018)	M/s Sahgaon Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
49.	Appeal No. 36/2018 (M.A. No. 363/2018)	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
50.	Appeal No. 37/2018 (M.A. No. 364/2018)	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant

51.	Appeal No. 48/2018 (M.A. No. 483/2018 & M.A. No. 484/2018)	Haribhan & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Keshav Mohan, Adv. for R-1 Mr. Sameer Rohatgi, Adv. for R-2 Mr. B. V. Niren, Adv. for R-10
52.	Original Application No. 63/2018	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Misra, Adv. Mr. Nishant Das, Adv. for R-6 Ms. Priyanka Swami, Adv. for State of UP Mr. Sudeep Kumar, Adv. Mr. Gaurav Kumar Bansal, Adv.
53.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Raman Yadav, Adv. for GDA Mr. K. K. Malhotra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Kunal Kher, Adv.
54.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren & Mr. Vinayak Gupta, Advs. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-5 to 7 Mrs. Sharmila Upadhyay, Adv. Mr. Prashant S. Kensale, Adv. for State of Maharashtra
55.	Original Application No. 221/2018 (M.A. No. 646/2018)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Ms. Madhumita Singh, Adv. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 & 5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. A. K. Prasad, Adv. for CPWD
56.	Appeal No. 77/2018 (Earlier Appeal No. 76/2017 (SZ))	M/s B. J. Expo Pvt. Ltd. Vs. Tamil Nadu Pollution Control Board & Ors.	Mr. M. P. Parthiban, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB
57.	Original Application No. 215/2018 (M.A. No. 813/2018) (Earlier O. A. No. 124/2016 (EZ))	R. K. Singh Vs. Department of Road Construction & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Ms. Priyanka Sinha, Adv. for R-1 to 4 Mr. Rahul Pratap, Adv. for MoEF Mr. Animesh Kumar, Adv. for R-6
58.	Original Application No. 347/2018 (Earlier O. A. No. 274/2016 (SZ))	S. Joel Vs. The Secretary, Government of Tamil Nadu & Ors.	Mr. M. Sathish Kumar & Y. Arunagiri, Advs. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB

Date : 11th July, 2018
Time : After the above Bench
(In Court No. 2)

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
59.	M.A. No. 140/2018, M.A. No. 178/2018, M.A. No. 295/2018, M.A. No. 285/2018 & M.A. No. 286/2018 IN Original Application No. 346/2013 (EZ)	Aabhijeet Sharma Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. AND Rao, Adv. Mr. Shuvodeep Roy, Adv. for Assam Mr. Ajit Pudussery, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Mukesh Verma, Adv.

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